GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4558

TO BE ANSWERED ON THE 23RD MARCH, 2021/ CHAITRA 2, 1943 (SAKA)

ADVANCE RISK ASSESSMENT

4558. DR. ARVIND KUMAR SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether National Disaster Response Force (NDRF) and SDRFs have mandate of anticipatory or advance risk assessment based profiling of sensitive zones to prevent or mitigate natural disasters, like the one that struck Chamoli, Uttarakhand; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) and (b): As per Section 44 of Disaster Management Act, 2005, National Disaster Response Force (NDRF) is constituted for the purpose of a specialist response to a threatening disaster situation or disaster. Advance risk assessment based on profiling of sensitive zone to prevent or mitigate natural disaster is beyond the mandate of NDRF. However, the mandate of State Disaster Response Forces (SDRFs) are governed by statutes of State Government concerned.
